

Annexure-1.1															
Name of the corporate debtor: ASIS CORPORATE ADVISORS LIMITED ; Date of commencement of CIRP: 09-09-2025 ;															
List of stakeholders as on: 30-09-2025															
List of Secured financial creditors (other than financial creditors belonging to any class of creditors)															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	9/29/2025	1,357,324,034.44	1,357,324,034.44	Claim against CD as Corporate Guarantor	1,357,324,034.44	Yes	Unit No. 201, FP No.18, 2nd Floor, Prime Centre, S V Road, Santa Cruz (W), Mumbai -400054 owned by CD	1357324034.44	6.26%	0	0	0	0	FC extended finacne to Asis Global Limited. To which CD extended corporate guarantee and mortgaged asset standing in the name of the Cd to Bank
2	Labh Capital Services Limited	9/22/2025	407,220,317.00	215,718,708.25	Claiming CD as Principal Borrower - as Related party	407,220,317.00	Yes	18, Prime Centre, 2nd Floor, Prime Centre, S V Road, Santa Cruz (W), Mumbai - 400054 owned by CD	407220317.00	1.00%	0	0	0	191,501,608.75	FC is a related party to CD - extended finance to CD against the security -Hence not inlcuded in CoC
			1,764,544,351.44	1,573,042,742.69		1,764,544,351.44			1764544351.44	7.26%				191501608.75	